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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 234/16	TP 233/17	For hearing 391/394		Maxheap Technologies Pvt. Ltd.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	PRERNA PONAPPA. 080-40726600	PETITIONIER	Yuna
	Sinchana.M.12	ROCRP	Sinclara-M. R
3	Banrod Kymer	o.L <	1 Eule

ORDER

Counsel for Petitioner is present. Smt. MR Sinchana, Standing Counsel for ROC Karnataka is also present. Assistant from OL Office is present. OL report received. Heard both sides. Orders reserved.

Member (T)

Member (J)